NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/190/2016

NAME OF THE PETITIONER(S)

: B. Nanda kumar

NAME OF THE RESPONDENT(S)

: M/s Safeline Logistics Pvt Ltd & 2 Other

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Archema bor
Thonganbak Kaman
Thonganbak Kaman
Raja seklar: V.K. for- Pretitioner

ORDER

Counsels representing both the parties are present and prayed for time to make final submissions. Time is enlarged at request. Put up on 12.03.2018.

-cd-(S VIJAYARAGHAVAN) Member(Technical)

csd. (CH. MOHD SHARIEF TARIQ) Member(Judicial)

bc